

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.01.2022 (TUESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. V.P. Singh, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 636 of 2020	State Bank of India Vs. Vibha Agro Tech Ltd.	Sanjay Kapur	M. Srinivasan Rao
2.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000)	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	Aditya Narain Gaurav Sharma	Tamanna Goyal Rajshekhhar Rao Iti Agarwal
3.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No. 55 of 2016	JK cement limited vs. Competition Commission of India & Anr.	P.K. Bhalla	Atul Dua Vasanth Rajasekaran, Ankush Walia for Builders Association of India.

For Directions

4.	Comp. App. (AT) (Ins) No.15 of 2021 (PH)	Anuj Gupta Vs. Stressed Assets Stabilisation Fund & Anr.	Henna George	Sidhath Barua Praful Jindal-R1
5.	Comp. App. (AT) (Ins) No. 583 of 2021 (PH)	Aditya Kumar Tibrewal Resolution Professional of Sri Balaji Forest Products Pvt. Ltd. Vs. Om Prakash Pandey & Ors.	Arjun Asthana	Subhasish Bhowmick-R1 Jitendra Patnaik
6.	Comp. App. (AT) (Ins) No. 904 of 2021 (PH)	Aashray Social Welfare Society & Ors. Vs. Saha Infratech Pvt. Ltd. & Ors.	Agnish Aditya	Ashish Makhija Richa Singh-R1 Rudreshwar Singh Ayandeb Mitra-R2 & R3

For Admission (After Notice)

7.	Comp. App (AT) (Ins) No. 60 of 2020	Hemant Zaveri Vs. Bhavi Jewellers & Ors.	Udit Kishan Anup Jain	
8.	Comp. App. (AT) (Ins) No. 711 of 2021	Regional Provident Fund Commissioner (EPFO) Through, Regional PF Commissioner – II (Legal) Vs. Kuldeep Bassi (Resolution Professional) & Anr.	Chakradhar Panda	Mahima Singh Savar Mahajan-R1 Shatrajit Banerji-R2
9.	Comp. App. (AT) (Ins) No. 799 of 2021	Regional Provident Fund Commissioner Vs. Shekhar Resorts Ltd. & Ors.	Rajesh Kumar	Abhishek Anand-R1
10.	Competition App. (AT) No.19 of 2020	Sundaram Brake Linings Ltd. & Ors. Vs. Chief Materials Manager, South Eastern Railways & Ors.	Aditya Verma	Amit Kumar-R1 Balaji Subramanian- R11

For Hearing

11.	Comp. App. (AT) (Ins) No. 828 of 2020	RS Infra Projects, Through Proprietor Ram Babu Sharma Vs. Supreme Infrastructure India Ltd.	Rakesh Kumar	Nitin Mishra Rahul Chitnis
12.	Comp. App. (AT) (Ins) No. 248 of 2021	Stress Assets Stabillisation Fund (SASF) Vs. Skylead Chemicals Ltd.	Sidhartha Barua	Aditya Pandya
13.	Comp. App. (AT) (Ins) No. 498 of 2021	Anshdeep Chaddha Vs. S.E. Power Ltd. & Anr.	Jaya Goyal	Harshal Kumar-R1
14.	Comp. App. (AT) (Ins) No. 504 of 2021	Zubin Bharucha Vs. Reliance AIF Management Company Ltd. and Ors.	Sulabh Rewar	Amit Agarwal-R1 & R2
15.	Comp. App. (AT) (Ins) No. 533 of 2021	Bank of India Vs. Naren Sheth Resolution Professional, Jaybharat Textiles & Real Estate Ltd.	Ashish Rana	Abhijeet Sinha Milan Negi-R1
16.	Comp. App. (AT) (Ins) No. 580 of 2021	Manoj Kumar Singh, IRP Vs. Insolvency & Bankruptcy Board of India	Arvind Kumar	Abhishek Kumar

For Directions - to Settle Date

17.	I.A. No. 2516 & 2869 of 2021 in Comp. App. (AT) (Ins) No. 1056 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria Saurabh Jain	Sudeep Shrolriya-R1,2&3 Rishabh Jain-IRP Kumar Shivam
18.	Comp. App. (AT) (Ins) No. 786 of 2021	VIL Vendors Association Aurangabad Vs. Abhijit Guhathakurta & Ors.	Gaurav Singh	Meghna Rajadhyaksha Radhika Indapurkar Anoop Rawat-R1 Diwakar Maheshwari
19.	Comp. App. (AT) No. 64 of 2020 (PH)	Deepak Kishan Chhabria & Anr. Vs. Orbit Electricals Pvt Ltd & Ors.	Mohit Chadha	Mahesh Agarwal Nishant Rao Shikhilsuri-R1 Himanshu Satija-R2 Abhijeet Sinha-R3,4 Shivam Wadhwa-R6
20.	Contempt Case (AT) No. 07 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	Tata Motors Finance Ltd. Vs. Vishal Gupta & Ors.	Rajiv Malik Amarjit Singh Bedi	Akshay Ringe Nitish Ojha

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By order of Hon'ble Chairperson
-sd/-
Registrar